

**HIGH COURT OF MADRAS - PRINCIPAL SEAT @ MADRAS**

SITTING ARRANGEMENT - From 06.09.2016

Sl.No.	HON'BLE JUDGES	SUBJECT
1	The Chief Justice and R.Mahadevan, J	Writ Appeals (Cinema, Mines & Minerals, Co-operative, Forest & Industries) – Admission & Final hearing WP (PIL) & Environmental Matters - Admissions & Final hearing Contempt Appeals, OSA (Arising out of Applications), LPA and Other Division Bench Matters - Admission & Final hearing Writ Appeals - (upto the year 2011) - All Stages
1a	The Chief Justice	Every Friday at 2.15 P.M. - Arbitration (Section 11) Matters
1b	R.Mahadevan, J	Every Friday at 2.15 P.M. and on Single Sitting days) - Misc. Petitions in Writ Petitions (Admitted cases) and Specially Ordered Matters
2	Huluvadi G.Ramesh, J and S.Vaidyanathan, J	Writ Appeals - Admission WP (Judicial Service), Unauthorised Construction & Encroachment Matters (including CMDA), WP - Caste/Community Certificate - Admission & Final hearing, Misc. Petitions in AS and Final hearing of AS Writ Appeals - from the year 2014 - All Stages and Specially Ordered Matters
2a	S.Vaidyanathan, J	On Single Sitting days - Civil Revision Petitions (Preferably Old cases) and Specially Ordered Matters
3	M.Jaichandren, J	Writ Petitions - Notice of Motion stage cases and Specially Ordered Matters
4	S.Manikumar, J and T.Mathivanan, J	Writ Appeal (Land Acquisition), DRT & DRAT, WP (DB - Service), Second Appeals (Act.31/78), Special Tribunal Appeals and CMA (except Customs & Central Excise) - Admissions & Final hearing Writ Appeals - (of the years 2012 & 2013) - All Stages and Specially Ordered Matters
4a	T.Mathivanan, J	On Single Sitting days - Civil Revision Petitions (Preferably Old cases) and Specially Ordered Matters
5	A.Selvam, J and P.Kalaiyarasan, J	HCP & CrI. Appeal (DB) - Admission and Final hearing OSA (arising out of Main cases) - Admission and Final hearing Contempt Petitions - Admission & Final hearing and Specially Ordered Matters
5a	P.Kalaiyarasan, J	On Single Sitting days - Criminal OP (u/s.482 of CrI.PC) (Preferably Old cases) and Specially Ordered Matters
6	Nooty.Ramamohana Rao and P.Devadass, J	Tax Matters and CMA (Customs & Central Excise) - Admission & hearing WA (Tax, Customs & Central Excise) - Admission and Final hearing & related Misc. Petitions and Specially Ordered Matters
6a	P.Devadass, J	On Single Sitting days - Criminal OP (u/s.482 of CrI.PC) (Preferably Old cases) and Specially Ordered Matters

7	S.Palanivelu, J	Writ Petitions - Notice of Motion stage cases and Specially Ordered Matters
8	K.K.Sasidharan, J	CRP (PD), CMSA and Tr.CMP - Admission and Final hearing and Specially Ordered Matters
9	M.Venugopal, J	CrI. Appeal - Admission and Final hearing (incl. NDPS cases), Admission and Final hearing in CBI & Prevention of Corruption Act Cases (CrI.A, CrI.RC, CrI.OP (u/s.482 of Cr.P.C) & WP (Cr.P.C)) and Specially Ordered Matters
10	R.Subbiah, J	WP - Admission in Service Adjourned Admission, Notice of Motion and Final hearing stage cases & related Misc. Petitions in the above categories WP Transferred from State Administrative Tribunal (OA) and Specially Ordered Matters
11	Rajiv Shakhdar, J	Company Appeals, Company Petitions, Arbitration Matters (except Section 11) and Specially Ordered Matters
12	B.Rajendran, J	WP - Admission in Education and General Miscellaneous Adjourned Admission, Notice of Motion and Final hearing stage cases & related Misc. Petitions in the above categories and Specially Ordered Matters
13	N.Kirubakaran, J	WP - Admission in Labour, EB, Land Acq, Local Authority, ULC, Co-op, Forest, APM, Cinema, LR & LT Adjourned Admission and Notice of Motion and Final hearing stage cases & related Misc. Petitions in the above categories and Specially Ordered Matters
14	M.M.Sundresh, J	CS - All Stages (including connected Original Applications & Applications thereto and also including Undefended Board & Framing Issues stage , CS - Trade Mark, Patents & Copyrights Act - from the year 2011 Original Petitions (other than Arbitration Matters), Insolvency Petitions and Specially Ordered Matters
15	T.S.Sivagnanam, J	WP - Admission in Tax, MV, MV Tax, M & M, Industries, Customs & Central Excise and Prohibition & Excise Adjourned Admission and Notice of Motion Cases and Final hearing stage cases & related Misc. Petitions in the above categories and Specially Ordered Matters
16	M.Duraiswamy, J	CRP (NPD) - Admission and Final hearing Misc. Petitions in AS and Final hearing of AS and Specially Ordered Matters
17	T.Raja, J	CMA - Admission and Final hearing and Specially Ordered Matters
18	R.Mala, J	CrI.OP in Bail & Anticipatory Bail and Specially Ordered Matters
19	K.Ravichandrababu, J	Second Appeal - Admission and Final hearing and Specially Ordered Matters

20	P.N.Prakash, J	CrI.OP (u/s.407 & 482 of CrI.PC) and WP (Cr.PC) - Admission and Final hearing and Specially Ordered Matters
21	Pushpa Sathyannarayana, J	CS - All Stages (including connected Original Applications & Applications thereto and also including Undefended Board & Framing Issues stage , CS - Trade Mark, Patents & Copyrights Act - upto the year 2010 TOS & OMS and Specially Ordered Matters
22	G.Chockalingam, J	Criminal Revision - Admission and Final hearing and Specially Ordered Matters

Note:

- Oldest cases in the respective categories shall be listed chronologically every Wednesday apart from listing fresh admission cases and extension of stay cases

- Cases relating to Senior Citizens, Crime against Women, Person with Disability, Children, Juvenile and Prevention of Corruption Act Cases shall be taken up on priority basis

- Cases in which proceedings before the Lower Courts have been stayed and Cases Remanded from the Hon'ble Supreme Court shall be given preference.

- Writ Petitions challenging the vires of the Act/Rule/Regulations/any Statutory Provisions shall be listed before the respective Hon'ble Division Bench categorically as follows:

(1) Laws relating to Cinema, Mines & Minerals, Co-operative, Forest, Industries, Environmental Matters – Hon'ble First Division Bench

(2) Laws relating to Judicial Service, Unauthorised Construction & Encroachment and Caste/Community – Hon'ble Division Bench presided over by Hon'ble Mr.Justice HULUVADI G.RAMESH

(3) Laws relating to Recovery of Debts due to Banks and Financial Institutions, Land Acquisition, Service (except Judicial Service) and Family matters – Hon'ble Division Bench presided over by Hon'ble Mr.Justice S.MANIKUMAR

(4) Criminal Laws, Contempt Laws, Laws relating to Original Side of the High Court, Madras and other laws not covered by the other Hon'ble Division Bench– Hon'ble Division Bench presided over by Hon'ble Mr.Justice A.SELVAM

(5) Tax Laws (including Customs, Central Excise and Service Tax) – Hon'ble Division Bench presided over by Hon'ble Mr.Justice NOOTY.RAMAMOHANARAO

// BY ORDER OF THE HON'BLE THE CHIEF JUSTICE//